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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : CP/30/2017
NAME OF THE TRANSFEROR : K. GOMATHESWARAN
NAME OF THE TRANSFERRE : CRAFTSMAN AUTOMATION PVT LTD +7
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① S. Manjula devi, Adv

For R2

[Signature]

② V. Hari Kumar
for Jyoti & Thani

for R3-R5

[Signature]

③ Mr. Preetna
KSR & Co Company Secretaries Ltd
CBE

For R1, R7, R8

[Signature]

ORDER

Counsel for petitioner called absent. Counsel for R2, counsel for R3 to R5 and counsel for R1, R7, R8 are present. Counsel for petitioner filed a CA for impleading the subsidiary companies of the R1 company and the matter was posted to 01.11.2017 for making submissions. Time extended at request for making submissions by both the sides in the CA as well as the CP. Put up on 03.11.2017 at 10.30 A.M.

[Signature]
K Anantha Padmanabha Swamy
Member (Judicial)